## GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI DEPARTMENT OF DRINKING WATER & SANITATION

#### LOK SABHA STARRED QUESTION NO.\*311 TO BE ANSWERED ON 24.03.2022

#### SWACHH BHARAT MISSION-GRAMIN

## \*311. SHRI KURUVA GORANTLA MADHAV: SHRI ADALA PRABHAKARA REDDY:

Will the Minister of JAL SHAKTI be pleased to state:

(a) whether the Government proposes to put in place a sound financial management system to resolve the issue of delay in release of States' share under the Swachh Bharat Mission-Gramin; and

(b) if so, the details thereof and if not, the reasons therefor?

## ANSWER

## MINISTER OF STATE FOR JAL SHAKTI (SHRI PRAHLAD SINGH PATEL)

(a) & (b) A statement is laid on the Table of the House.

# Statement referred to in the reply to Lok Sabha Starred Question No.311 due for reply on 24.03.2022.

(a) & (b) In the operational guidelines of Swachh Bharat Mission (Grameen) [SBM(G)] Phase-II, the States have been advised to release the Central share and proportionate State share funds from the State Treasury to the State level implementing agency, within 15 days from transfer of Central share to the State Governments. Under the programme, in order to ensure timely release of States' share, Central share funds are released only after release of proportionate State share against the previous instalment of Central share. In this regard, a letter has also been written to the States on 14<sup>th</sup>May, 2020 stating that funds would not be released from the State Treasury against the previous instalment. State Governments have also to confirm that necessary provision of State share has been made in the State's Budget. Further, under SBM(G), all the States have also been on boarded on Public Financial Management System (PFMS) of Government of India so that effective monitoring of funds release (including State share) and its utilisation can be done. The status of States' share release is also included in every review meeting with the States.

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